

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 31.05.2018

ORDER NO. 117 of 2018

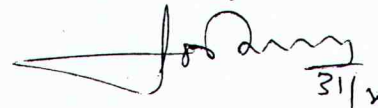
Hon'ble Member (J) is pleased to order the following sitting from **04.06.2018 to 29.06.2018 for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Sh. C.L. Mahar, Member (Technical)	From 4.6.2018 to 15.6.2018	Customs and Excise Division Bench matters
Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 18.6.2018 to 29.6.2018	Customs and EXCISE Division Bench matters
Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 18.6.2018 to 22.6.2018	Customs, Excise and Service Tax Division Bench matters
Hon'ble Shri V. Padmanabhan, Member (T) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 4.6.2018 to 29.06.2018 except from 18.6.2018 to 22.6.2018	Service Tax Division Bench Matters
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 18.6.2018 to 22.6.2018	Single Member Bench Matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


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(A. Mohan Kumar)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


31/05/18
Dy. Registrar